F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2019

ORDER NO. 46 of 2019

Hon'ble President is pleased to order the sitting commencing from **04/03/2019** to **29/03/2019**, for **CESTAT**, **Mumbai** to the extent indicated below:-

COURT	PERIOD		WORK ASSIGNED
Hon'ble Dr. D. M. Misra, Member (Judicial) and	From 05/03/2019 to 08/03/2019.		Customs and Excise Division Bench Matters.
Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 11/03/2019 to 29/03/2019.		Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 05/03/2019 to 29/03/2019.	0	Service Tax Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 11/03/2019 t 29/03/2019.	О	Customs Division Bench Matters
Hon'ble Dr. S. K. Pati, Member (Judicial)	From 05/03/2019 t 29/03/2019	to	Single Member Matters
Hon'ble Sh. Ajay Sharma, Member (Judicial)		to	Single Member Matters

Note:

- If a Judicial Member who is part of a DB will be on leave or tour, Hon'ble Dr. S. K. Pati, Member (Judicial) will form part of that DB and Single Member cases listed during the date(s) will be adjourned, if no other Single Member is sitting.
- 2. In the event of leave or tour of any Member (Technical) the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Member (J) who was a part of the earlier DB will hear Single Member Bench Matters on those days. If two Technical Members will be on leave/tour the available DB will take up the other two lists.
- 3. On every Friday Special Bench will hear the matters as will be notified.
- 4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be uploaded in the website.
- 5. The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

 By order,

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/0/o Chief Commissioner (AR)/ O/o Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar